

Read	1.	District Court, Solapur Circular No.Adm/B-23/2535/2020 dt.23.03.2020
	2.	Hon'ble High Court Circular dt.26.03.2020

O.No. Adm/B-23/ 2537 /2020

As per directions given by the Hon'ble High Court Bombay vide Circular under reference No.2, the undersigned is pleased to pass the following order in continuation / modification of the Circular of this office, under reference No.1 and same be circulated as follows: -

**C I R C U L A R**

- (1) The arrangement directed vide Circular dt.23/03/2020 (for the period 24.03.2020 to 31.03.2020) is continued upto 15.04.2020.
- (2) All Principal Judges / Head of each Establishment at Solapur Head quarter and Taluka places in this Judicial District, are directed to make necessary arrangement for attending the remand work, extremely urgent work and giving dates of matters on daily boards with the help of minimum and easily available staff.
- (3) In case of any urgent situation the concerned Principal Judge / Head of each establishment in this Judicial District may evolve suitable solution locally, by giving intimation to the undersigned.
- (4) All the Judicial Officers and staff members in Solapur District are directed to note the aforesaid order and follow the instructions scrupulously and compliance be reported.
- (5) This Circular be published on official website of District Court, Solapur i.e. <https://districts.ecourts.gov.in/solapur>.

District Court, Solapur

Date : 27.03.2020

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(M. R. Deshpande)

Principal District Judge, Solapur

**Copy forwarded with compliments to:**

The Hon'ble Registrar General,  
High Court of Judicature at Bombay,  
Bombay.

District Court, Solapur

Date : 27.03.2020

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(M. R. Deshpande)

Principal District Judge, Solapur

**Copy forwarded for information and necessary action to**

1. All the Hon'ble Judicial Officers in Solapur District (through email)
2. All taluka Courts (through e-mail)
3. The Civil Judge S.D. / Chief Judicial Magistrate / Secretary, D.L.S.A., Solapur
4. J.M.F.C. Court No.2/ Court No.3/ Prohibition Court / Municipal Court, Solapur  
→ (All the Principal Judicial Officers at Solapur Headquarter and Taluka Headquarters are hereby requested to bring this Circular to the notice of all their colleague Judicial Officers and staff members working at their establishments. This Circular be published on Office Notice Board as well as Notice Board of Advocate Bar Association, respectively.)
5. The Hon'ble President of Advocate Bar Association, Solapur
6. The District Government Pleader, Solapur
7. The Assistant Director, Office of Assistant Public Prosecutor, Solapur
8. Commissioner of Police, Solapur
9. Superintendent of Police (Rural), Solapur
10. Supdt., Solapur District Prison, Solapur.

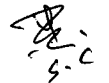
By Order



Registrar

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District Court, Solapur

  
S.C.